

**GOVERNMENT OF INDIA
PLANNING
LOK SABHA**

UNSTARRED QUESTION NO:458
ANSWERED ON:23.07.2003
DEDUCTION IN PLAN ASSISTANCE
VSM (RETD.) COL. CHOUDHARY

Will the Minister of PLANNING be pleased to state:

- (a) whether the Union Government have received any proposal from Government of Rajasthan requesting not to deduct or withhold part of plan assistance on account of shortfall in actual expenditure vis-à-vis approved plan size;
- (b) if so, the status of the proposal; and
- (c) the time by which State Government proposal is likely to be cleared ?

Answer

MINISTER OF STATE IN THE MINISTRY OF STATISTICS & PROGRAMME IMPLEMENTATION, MINISTER OF STATE IN THE MINISTRY OF PLANNING, MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY AND MINISTER OF STATE IN THE DEPARTMENTS OF ATOMIC ENERGY AND SPACE (SHRI S.B. MOOKHERJEE)

(a): Yes Sir.

(b) to (c): The Union Government have laid down a policy of effecting a cut in the normal central assistance payable to a State in case of shortfall in expenditure on any earmarked item or shortfall in total expenditure on all programmes as compared to the approved outlay/revised outlay. This policy has been introduced with a view to ensuring the required expenditure under earmarked items and for ensuring maximum plan expenditure as compared to the approved/revised outlay. This is a general policy applicable to all States, including Rajasthan.